

ANNEXURE-7

Sai Rolling Mills India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
 Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022

S.No	Details of Claimant		Details of claim received				Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Name of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

